

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/440/2023 in Company Petition IB/88/2022
NAME OF THE COMPANY	Viceroy Bangalore Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Edelweiss Asset Reconstruction Company Ltd
NAME OF THE RESPONDENT(S)	Viceroy Bangalore Hotels Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/440/2023

Present: Ld. Proxy Counsel Ms. Aishwarya Nandiwada for the Applicant.

Matter is adjourned to 20.11.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)